

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 4316
TO BE ANSWERED ON 12.12.2016

VANBANDHU KALYAN YOJANA

4316. SHRI CHANDU LAL SAHU:
SHRIMATI KIRRON KHER:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Van Bandhu Kalyan Yojana meant for the welfare of tribals has been implemented in all the States/UTs in the country and if so, the details thereof including the salient features of the Yojana;
- (b) the details of the funds allocated, released and utilised thereunder so far, year-wise and State/UT-wise;
- (c) whether there are any problems in implementation of this Yojana especially in the Left Wing Extremism (LWE) regions; and
- (d) if so, the details thereof along with the corrective steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b) : With a view to ensure that funds and resources available under Tribal Sub-Plan (TSP) and other sources are utilized with outcome-based approach towards holistic development of tribal people by affecting appropriate convergence, Government of India launched “Vanbandhu Kalyan Yojana (VKY)” during 2014-15. VKY focuses on 14 thematic areas which are: qualitative and sustainable employment, quality education & higher education, accelerated economic development of tribal areas, health, housing, safe drinking water for all at doorstep, irrigation facilities suited to the terrain, all-weather roads with connectivity to the nearby town/cities, universal availability of electricity, urban development, robust institutional mechanism to roll the vehicle of development with sustainability, promotion and conservation of tribal cultural heritage, promotion of sports in Tribal areas, and security.

In 2014-15, an amount of Rs. 100.00 crore was allocated under VKY, which was released to ten States having Scheduled Areas. During 2015-16, allocation of Rs. 200.00 crores was made for 21 States based on their perspective plan. Statement showing State wise funds released and UC awaited under VKY during 2014-15 and 2015-16, is at Annexure 1. Activities wise funds sanctioned under VKY during 2015-16 is at Annexure 2.

In 2016-17, no budgetary allocation is there (token provision of Rs. 1.00 crore only). VKY is now a strategic process. Its objectives are being met out of the TSP funds available under the various schemes of Central Government and State Government.

(c): Implementing States (including LWE affected) have not so far reported any such problem to this Ministry regarding implementation of this Yojana.

(d): Does not arise in view of (c) above.

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 4316 to be answered on 12.12.16

Statement Showing funds Released and UC awaited under Vanbandhu Kalyan Yojana (VKY) during 2015-16 (as on 08.12.2016)

(Rs. in lakh)

S.N.	States	2014-15		2015-16	
		Funds Released	Utilization awaited	Funds Released	Utilization awaited
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
1	Andhra Pradesh	1000.00	0.00	500.00	500.00
2	Arunachal Pradesh	0.00	0.00	600.00	600.00
3	Assam	0.00	0.00	852.00	852.00
4	Bihar	0.00	0.00	760.00	760.00
5	Chhatisgarh	1000.00	362.59	1384.50	1384.50
6	Gujarat	1000.00	0.00	1723.00	1723.00
7	Himachal Pradesh	1000.00	399.49	0.00	0.00
8	Jharkhand	1000.00	0.00	1344.80	0.00
9	Jammu & Kashmir	0.00	0.00	500.00	500.00
10	Kerala	0.00	0.00	300.00	300.00
11	Madhya Pradesh	1000.00	0.00	1909.28	1909.28
12	Maharashtra	1000.00	1000.00	1400.00	1400.00
13	Mizoram	0.00	0.00	490.50	490.50
14	Nagaland	0.00	0.00	766.65	766.65
15	Odisha	1000.00	0.00	1650.00	1643.20
16	Sikkim	0.00	0.00	382.43	382.43
17	Rajasthan	1000.00	0.00	1046.42	1046.42
18	Tamil Nadu	0.00	0.00	700.00	700.00
19	Telangana	1000.00	0.00	427.42	427.42
20	Tripura	0.00	0.00	613.00	235.46
21	Uttar Pradesh	0.00	0.00	200.00	200.00
22	West Bengal	0.00	0.00	2450.00	2450.00
Total		10000.00	1762.08	20000.00	18270.86